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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For orders	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

Rajitha

ADVOCATE FOR PETITIONER/s:

*RAJITHA .T.O.
8050060006*

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Rajitha, learned Counsel for the Petitioner. None appear for the Corporate Debtor. Learned Counsel for the Petitioner is directed to file summary of the case and also transaction being conducted by the Corporate Debtor. Since incorporation to till date has no body is appeared on behalf of the Corporate Debtor. Even though the paper publication has also issued. Post the case on **11.06.2019**.

Rao

MEMBER(J)

puja